## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.65/ BB/ 2017	*	For complianc e of office objections raised by Registry	230/ 232	Prism Multitrade Pvt. Ltd., & 3 Others

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Ajai · P · Johnson 8095655556	prize Counsel tos petetioners	AJOG
P. Bhach a743a55log	Applicant	bee

## <u>ORDER</u>

Counsel for Petitioner is present. He has filed memo along with synopsis. Heard him. For orders list it on 22/12/2017.

Member (T)

Member (J)